

**International development against Iran**

360. SHRI BHARATSINH PRABHATSINH PARMAR:  
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is monitoring current international developments against Iran as this may adversely impact on our nation as we are importing 70 percent of our crude requirement from Iran;
- (b) whether our Foreign Policy towards Iran is influenced by US Government;
- (c) whether Government is approaching Iranian Government for hiring their infrastructure development projects in exchange of import of crude oil as it would be benefited for both nations; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) India is monitoring international developments in relation to Iran. While Iran is an important source for our crude imports, in 2010-11 our import of crude from Iran was less than 12% of our total crude imports.

(b) Our foreign policy is independent and is based on national interests. Our relations with a country are not based on our relations with other countries.

(c) and (d) Government is in discussions with the Iranian authorities to ensure uninterrupted supply of crude.

**Norwegian Child's custody case**

361. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the stance of the Ministry in Norwegian Child's Custody Case and the efforts that have been made by the Ministry to regain the custody of the children;
- (b) the course of action the Ministry proposes to take in case visa of the unfortunate parents is not extended;
- (c) the countries that have draconian child custody laws similar to that of Norway; and
- (d) whether the Ministry, learning from the current experience, proposes to issue travel advisories to the families accompanied with small children, travelling to such countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) The Ministry has strongly taken up the matter with the Norwegian Government in Oslo and in India, including at Ministerial levels. The External Affairs Minister spoke to his Norwegian counterpart on January 23, 2012 to urge the early return of the children to India so that they can be brought up